

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

Date : 25<sup>th</sup> July, 2016  
Time : 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI  
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE  
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Original Application No. 24/2014	Shiv Prasad  Vs.  U.O.I. & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. for the Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Rahul Verma, Adv. for R-2 & 6 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25 Mr. Bhupinder Kumar, LA for CPCB
<b>FOR ADMISSION</b>			
2.	Original Application No. 366/2016	Gram Sewa Samiti Mahipalpur  Vs.  South Delhi Municipal Corporation & Ors.	Mr. Pankaj Kumar Sharma, Adv. for Applicant
3.	Original Application No. 382/2016 (M.A. No. 717/2016)	Gulab Singh Bhandari & Anr.  Vs.  State of Uttarakhand & Ors.	Mr. Dushyant Mainali, Adv. for Applicants
<b>AFTER NOTICE</b>			
4.	<b>Execution Application No. 16/2016</b> in O.A. No. 270/2013	K. C. Bhargava & Anr.  Vs.  Union of India & Ors.	Mr. Prafulla Kumar Behera, Adv. for Applicant  Mr. Vikas Malhotra, Adv. for R-1 Mr. Anil Panwar, Sr. Adv. with Mr. Anoocha S. Panwar, Adv. for R-2
5.	Original Application No. 308/2016	ETA Properties & Investments Private Ltd.  Vs.  Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
6.	Original Application No. 310/2016	Shivani Constructions  Vs.  Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
7.	Original Application No. 311/2016	M/s. VGN Builders Pvt. Ltd.  Vs.  Union of India & Ors.	Mr. Amit, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for Applicant  Ms.Sakshi Popli, Adv. for SEIAA Tamil Nadu Ms. Deep Shikha Bharti, Adv. for MoEF
8.	Original Application No. 342/2016	Ashok Kumar  Vs.  Government of NCT of Delhi & Ors.	Mr. Chetun Dutt & Mr. R. K. Yadav, Advs. for Applicant  Mr. Tarunvir Singh Khehar, Adv.
<b>FOR COMPLETION OF PLEADINGS</b>			
9.	Original Application No. 123/2016	Rajinder Krishan Sharma IFS Retd.  Vs.  Union of India & Ors.	Mr. Rajinder K Sharma, Applicant in person  Mr. Rajesh Kumar Singh, Adv. for R-1 Mr. Rajkumar, Adv. with Ms. Niti, LA for CPCB

			Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 7 & 10 Mr. Pinaki Mishra, Sr. Adv. with Ms. ruby Singh Ahuja, Adv. for R-8 Mr. Ajay & Mr. Sunil, Adv. for R-9
<b>FOR HEARING</b>			
10.	Original Application No. 453/2013 (M.A. No.1114/2013 & M.A.No.1115/2013)	Sh. Kalyan Bansingh & Ors. Vs. HIL Ltd. & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant  Mr. Ankur Khandelwal, Adv. for R-1 Mr. Pinaki Mishra, Sr. Adv. alongwith Ms. Vanita Bhargava, Adv. Mr. B. V. Niren, Adv. for R-2 & 5 Mr. Rahul Pratap, Adv. for R-3 Mr. Arvind Verma, Sr. Adv. with Mr. Kumar Anurag Singh, Adv. for R-4 Ms. Anu Tyagi, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka
11.	Original Application No.111/2014 (M.A.No.322/2014)	Envionics Trust Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. S.S. Shamsbery, Adv. for R-4 Mr. Guntur Prabhakar, Adv. for R-5 Mr. Shibashish Misra, Adv. for R-6 Ms. Alpana Poddar & Mr. Raj Kumar, Adv. for R-7 Mr. Dhananjay Baijal and Mr. Nikhil Nayyar, Adv. for R-8 Mr. A.K. Panda, Sr. Adv and Mr. S. Panda, Adv. for R-9 Mr. B. V. Niren, Adv. for R-10 Mr. C.K. Sucharita, Adv. for R-11 Mr. Kumar Anurag Singh, Adv. for R-12 Mr. Alok Kumar, Adv. for Daman & Dui Mr. Arvind Verma, Sr. Adv. with Ms. Priyanka Sinha, Adv. for State of Jharkhand Mr. Devraj Ashok, Adv. for State of Karnataka Mr. Shiv Mangal Sharma, AAG
12.	Original Application No.113/2014	Amar Singh Vs. Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant  Mr. Vikas Malhotara, Adv. for R-1 to 3 Mr. Guntur Prabhakar, Adv. for R-5 Mr. N. Sai Vinod, Adv. for Andhra PPCB Mr. Devraj Ashok, Adv. for Karnataka Mr. B. V. Niren, Adv. for R-9
13.	Original Application No. 226/2014	Centre for Human Rights Vs Chief Secretary, Govt. of NCT of Delhi & Ors.	Mr. Rajhans Bansal, Adv. for Applicant  Ms. Purnima Maheshwari & Mr. D.K. Singh, Adv. for R-1 & 2 Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. for DDA Mr. Balendu Shekhar, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Jitendra Mohan Sharma, Sr. Adv. with Mr. Ajit Sharma, Adv. for R-5
14.	Original Application No. 181/2015 (M.A No. 519/2015)	Kuldeep Nagar Vs. Union of India & Ors.	Mr. Sanjay K. Pandey, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Rajul Shrivastav, Adv. for R-7

			Mr. Devraj Ashok, Adv. for R-8 Mr. V. K. Shukla, Adv. for R-9 to 11 Mr. Amit Mehta, Adv. for R-15 Mr. Rattan K. Singh, Adv. for R-16 Mr. Amit Agarwal, Adv. for WBPCB
15.	Original Application No. 311/2015	Devendra Singh Bholey  Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant  Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
16.	Original Application No. 319/2015	Vishwanath Chaturvedi  Vs. UOI & Ors.	Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant  Mr. Rahul Pratap, Adv. for R-1 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for R-3 & 4 Ms. Puja Kalra, Adv. for R-5 Mr. Rajiv Bansal, Adv. for R-6 Mr. Arav Kapoor, Adv. for R-8 Mr. Sanjana Saddy, Adv. Mr. Ravinder Sethi, Sr. Adv. with Mr. Anurag Chawla, Adv. for R-9 Ms. Sakshi Popli, Adv. for DJB & NDMC
17.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016)	Jubair & Ors.  Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant  Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-5 Mr. Vishwendra Verma, Adv. for MoEF
18.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem  Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant  Mr. S. P. Singh, Sr. Adv. with Mr. Keshav Kumar Chaudhary, Adv. for R-1 Mr. Ankit Verma, Adv. for State of UP Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra & Mr. Daleep Dhayani, Advs. for R-4
19.	Original Application No. 325/2015	Lt. Col. Sarvadaman Singh Oberoi  Vs. Union of India & Ors.	Ms. Suruchi Mittal & Mr. Abhishek Gautam, Advs. for Applicant  Mr. A. K. Prasad, Adv. for R-1 & 2 Ms. P. Batra Singh, Adv. for R-3 Mr. Vivek Sharma, Adv. for R-4 Mr. Taruna A. Prasad, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana
20.	Original Application No. 56/2016 (M.A. No. 323/2016)	Samajik Parivartan Sewa Samiti (Regd.)  Vs. State of U.P. & Anr.	Mr. Satish Pal, Applicant in person  Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Ms. Divya Prakash Pande, Adv.
21.	Original Application No. 98/2016	Sector 4 Residents' Welfare Association Vaishali  Vs. The Commissioner, Ghaziabad Nagar Nigam	Ms. Alpana Poddar & Mr. Vikram Pradeep, Advs. for Applicant  Mr. Sudhir Kulshreshtha, Adv. for R-1 Mr. Shariq Ahmed, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4

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